

C. R. No. 276/2019
Gurmeet Kaur & Anr. Vs. Sukhmeet Singh Jaggi & Ors.

18.07.2020

The matters fixed in the Subordinate Courts are to be dealt with as per the order bearing no. 24/DHC/2020 dated 13.07.2020 of the Hon'ble High Court of Delhi and also in view of the Circular/Duty Roster for July, 2020 (Period 16.07.2020 to 31.07.2020) of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi bearing no. 485/11099/11153/Misc./Gaz./DJ West/2020 dated 15.07.2020.

There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: None for the parties.

Reader of the court has telephonically informed the undersigned that no request for video conference hearing has been received so far. The undersigned is working from home for hearing urgent matters today through video conferencing through CISCO Webex App.

Record perused.

Earlier this court was vacant.

No urgency has been shown so far by any of the party in this case.

In the interest of justice, put up for appearance/ purpose already fixed on 05.09.2020. However, it shall be open for either of the

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18/7/2020

sides to move appropriate application for early hearing on ground of perceived "urgency" by sending such application to the dedicated e-mail address of the court i.e. readerasj04west@gmail.com and the same shall be considered and dealt with as per procedure prescribed by law.


(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.07.2020
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SC No. 440/2017
FIR No. 115/2017
PS Moti Nagar
State Vs. Suresh @ Lakhinder & Ors.

18.07.2020

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Accused Sufiyan has already been declared Proclaimed Offender as per previous ordersheets.

None for remaining accused persons.

As per previous ordersheets accused Raju Ram and Wasim are on bail and accused Suresh @ Lakhinder, Rafiullah @ Salman and Swalin are in J.C.

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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.07.2020

SC No. 56026/2016
FIR No. 1476/2014
PS Rajouri Garden
State Vs. Hemraj @ Kranti @ Vicky

18.07.2020

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None for the accused.

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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.07.2020

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Crl. Rev. No. 287/2019
Krishan Kumar Vs. Chatar Singh & Anr.

18.07.2020

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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.07.2020

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**SC No. 426/2019
FIR No. 186/2017
PS Anand Parbat
State Vs. Khusboo Nisha & Anr.**

18.07.2020

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None for the accused persons.

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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.07.2020

SC No. 816/2018
FIR No. 22/2018
PS Nangloi
State Vs. Vicky & Ors.

18.07.2020

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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.07.2020

SC No. 6/2018
FIR No. 643/2017
PS Ranhola
State Vs. Sachin Tyagi & Ors.

18.07.2020

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